CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

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OA No. 060/00433/2016

Date of decision- 30.01.2018

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) HON'BLE MRS. P. GOPINATH, MEMBER (A)

...

Sh. Prem Nath Bhola son of Sh. Ram Bhaj Bhola, aged 58 years approximately resident of House No. 1063-A, Sector 28 B, Chandigarh (Group C).

...APPLICANT

BY ADVOCATE: None.

VERSUS

- 1. Chandigarh Administration, Department of Electricity, Sector 9, Chandigarh through its Secretary.
- 2. Superintendent Engineer, Electricity Operational Circle, Room No. 511, 5th Floor, Deluxe Building, Sector 9 D, Chandigarh.
- 3. Departmental Promotional Committee (Class III), Cadre of Electricity/Engineering Department, Deluxe Building, Union Territory, Chandigarh through its Chairman.
- 4. Sh. Surjit Singh son of Sh. Gurdev Singh C/o Superintending Engineer, Electricity OP Circle, Sector 9, Chandigarh. (Ex parte vide order dated 10.08.2016)

...RESPONDENTS

BY ADVOCATE: Mr. Aseem Rai.

ORDER (ORAL)

(3)

SANJEEV KAUSHIK, MEMBER(J):-

- 1. Today, this case has been called up second time after giving one pass-over and exhausting the cause list for the day, but none is present on behalf of applicant. The same was the position even on three earlier occasions i.e. 12.12.2017, 06.09.2017 and 09.05.2017.
- 2. In view of the above, it seems that applicant has lost interest in pursuing this case, therefore, O.A is dismissed in default for non-prosecution.

(P. GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK) MEMBER (J)

Dated: 30.01.2018.

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